

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2395

ANSWERED ON:04.08.2015

Parking Fee

Adityanath Shri Yogi

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government is aware that parking fee is being illegally collected at various locations where parking is free in the NCT of Delhi;

(b) if so, the details thereof; and

(c) the steps taken by the Government to keep a check on such elements and to strengthen security arrangements at the parking spots?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The details of cases where parking fee was illegally collected at free parking lots in National Capital Territory of Delhi during the year 2014-2015 (upto 15.07.2015) as reported by the Delhi Police, is as under:-

(i) the complainant reported that he went to Balaji Estate on his bike No. DL-14 SD-1564, when he was parking his bike, one person namely, Shri Satender Kumar charged Rs. 10 from him for parking. In this regard a case vide FIR No. 939/14 dated 13.10.2014 under Section 420 of IPC PS, Kalkaji has been registered.

(ii) the complainant, Const. Ramphal No. 1735/T, SGV circle reported that when he was performing traffic duty at M-Block Market, GK-II, New Delhi, where South DMC declared free parking vide order No. RPC/SDMC/2015/D-491 dated 28.03.15, but parking attendant took money from the owners of the vehicle. In this regard, a case vide FIR No. 137/15 dated 04.04.2015 under Section 420 of IPC PS, chitranjan Park has been registered.

(c): Necessary action as per law is taken against the offenders whenever any complaint comes to the notice of Delhi Police. However, the local police Staff regularly patrols in the area to provide security to parking lots.

\*\*\*\*\*